CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 164/2018 in O.A. No. 4505/2017

The 18th day of July, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. A.K. BISHNOI, MEMBER (A)

Randhir Singh, S/o Shri Fateh Singh, R/o H.No.3/10-11, Schedule-A, President's Estate, New Delhi-110004 Designation: Senior Safaiwala

Age: 58 years. .. Petitioner

(By Advocate: Shri Aditya Swarup Agarwal for

Shri Vishesh Wadhwa)

Versus

Smt. Rubina Chauhan, Under Secretary (Admn. & Estt.) President's Secretariat, Establishment Section, Rashtrapati Bhawan, President's Estate, New Delhi-110004.

.. Respondent

(By Advocate : Shri Sanjay K. Shandilya)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the orders of this tribunal have been complied with.

2. Accordingly, the CP is closed and notices are discharged.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR) Member (J)

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